IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(C) No. 554 of 2021

Mithu Yadav … … Petitioner

Versus

The State of Jharkhand & Anr. … … Respondents

CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Sanjay Prasad, Advocate
For the Respondents : Mr. Munna Lal Yadav, SC (L&C)-III

05/08.09.2021 The present writ petition is taken up today through Video conferencing.

A counter affidavit has been filed on behalf of the respondent no. 2.

Put up this case under the heading "For Admission" on 21.10.2021.

Till then, the interim order dated 02.08.2021 shall continue.

(Rajesh Shankar, J.)

Manish